



NOTIFICATION

Sub: Holiday – Demise of High Dignitaries – Holiday declared as a mark of respect to the late Thiru M. Karunanidhi former Chief Minister of Tamil Nadu - Permission to declare holiday on 08.08.2018 for the High Court (Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) and Subordinate courts in the State of Tamil Nadu and Union Territory of Puducherry – Compensatory working day for the High Court (Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) and all the Subordinate Courts in the State of Tamil Nadu on 11.08.2018 - Orders issued.

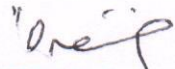
Ref: (i) G.O.Ms.No.594 Public (Protocol-I) Department, dated 07.08.2018

(ii) G.O.Ms.No. 41 Home Department, Puducherry, dated 07.08.2018.

It is hereby notified that Wednesday, the 08th day of August 2018 is declared as a holiday for the High Court (Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) and all the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry, in view of the Government Orders first and second cited, declaring 08.08.2018(Wednesday) as a Holiday for all Government Offices, as a mark of respect to the late Thiru M. Karunanidhi, former Chief Minister of Tamil Nadu.

However, in lieu of declaring 08.08.18 (Wednesday) as the holiday, 11.08.2018 (Saturday) is declared as working day for the High Court (Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) and all the Subordinate Courts in the State of Tamil Nadu.

HIGH COURT, MADRAS
DATED: 07.08.2018


REGISTRAR GENERAL(i/c)